

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:937

ANSWERED ON:01.08.2006

NORMS FOR SETTING UP OF SEZs

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Karunakaran Shri P.;Verma Shri Ravi Prakash

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the norms for setting up of SEZs are very stringent;
- (b) if so, whether the Government has received any request from State Governments/various Societies to relax these norms; and
- (c) if so, the details thereof and the reaction of the Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI JAIRAM RAMESH)

(a) No, Sir. The norms for setting up of Special Economic Zones (SEZs) are well laid out in the SEZ Act 2005 and the SEZ Rules 2006.

(b) & (c) Do not arise.